

# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-87/1998/4200/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 12<sup>th</sup> November, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/3497 Dated 10.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 10.11.2020, has been granted.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/4201/A, dated 12.11.2020**

Copy to:

✓ 1 The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdsr